

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P.(IB)-662/(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Pancard Clubs Limited

V/s.

Panoramic Universal Limited.

Appearance

For Petitioner : Adv Sumesh Dhawan, Adv Vatsala Kak, Adv Ankita
Bajpai

For Respondent : Adv. Prayad Swarnkar

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter is listed for submitting written submissions.

Respondent had already filed written submission. Written submission has
been tendered by the petitioner in the court. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)